

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.6316/2023

(Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court of Judicature at Allahabad)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

(IA No. 22814/2024 - EXEMPTION FROM FILING O.T., IA No. 20718/2024 - EXEMPTION FROM FILING O.T., IA No. 64857/2023 - EXEMPTION FROM FILING O.T. AND IA No. 22810/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 6720/2023 (XI)

(I.R. FOR EXEMPTION FROM FILING O.T. ON IA 67647/2023)

SLP(C) No. 7738-7739/2023 (XI)

(I.R. FOR EXEMPTION FROM FILING O.T. ON IA 76830/2023 AND FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76832/2023)

Date : 30-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Kamlendra Mishra, AOR

Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) Mr. R. Venkataramani, Attorney General for India
Ms. Aishwarya Bhati, A.S.G.
Mr. Rana Mukherjee, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Dr. S Muralidhar, Sr. Adv.
Mr. M. A Karthik, Adv.
Mr. Maitreya Subramaniam, Adv.
Ms. Pallak Bhagat, Adv.
Mr. Pradeep Jain, Adv.
Mr. Sambhav Jain, Adv.
Mr. Kunwar Gangesh Singh, Adv.
Mr. Pranav Raj Singh, Adv.
Ms. Veenu Singhal, Adv.
Mr. Shahbaaz Jameel, Adv.
Mr. Kausar Raza Faridi, AOR

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the petitioners,
list on 07.05.2024 (NMD).

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR